

स्टील प्लांट लगाने का समर्थन विरोध करने वाली पार्टियों ने रैलियों का आयोजन किया।

28-10-1992 को डा० शर्मा बेरंगपाल गांव जा रहे थे। बस्तर विकास संघर्ष समिति के कुछ समर्थकों ने डा० शर्मा को रोका और उसे बस्तर के विकास में बाधा डालने के लिए दोषी ठहराया। तत्पश्चात् वे डा० शर्मा को जबरदस्ती जगदलपुर लाए और उनके साथ दुर्व्यवहार किया। सूचना प्राप्त होने पर स्थानीय पुलिस अधिकारी घटनास्थल पर पहुंचे और डा० शर्मा को पुलिस थाने ले आए। डा० शर्मा की रिपोर्ट पर भारतीय दंड संहिता की धारा 147, 342, 294, 323 के अंतर्गत मामला सं० 75/92 दर्ज किया गया। डा० शर्मा को, उनको लगी चोटों के लिए, डाक्टरों की जांच करवाने के लिए कहा गया किन्तु डा० शर्मा ने डाक्टरों की जांच करवाने के लिए लिखित रूप में इंकार कर दिया। तत्पश्चात्, कोई डाक्टरों की जांच नहीं की गई। इस मामले में चार व्यक्तियों को गिरफ्तार किया गया है।

29-10-92 को अन्य गांवों का दौरा करने के लिए डा० शर्मा के निर्धारित कार्यक्रम के अनुसार, सुरक्षा की दृष्टि से, उनके लिए गार्ड की व्यवस्था की गई।

#### Deployment of B.S.F. Personnel

1038. SHRI V. RAJESHWAR RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the total strength of the Border Security Force and the total amount of expenditure annually incurred on B.S.F. during each of the last three years;..

(b) what is the number of Border Security Force personnel put on duties not meant for B.S.F. during the same period and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) A statement is enclosed. (See below).

(b) B.S.F. personnel are performing duties which they are required to perform under the BSF Act and Rules.

#### STATEMENT

Total Strength and annual expenditure incurred on B.S.F. for the last 3 years

(Rs. in thousands)

Sl. No.	Year	Strength	Actual expenditure
1.	1989-90	1,54,971	507,81,86
2.	1990-91	1,72,696	651,05,86
3.	1991-92	1,72,894	719,24,29

#### Laying of Mines Across Bangladesh Border

1039. PROF. SAURIN BHATTACHARYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal to lay mines on the border of India and Bangladesh in areas of West Bengal, Assam and Mizoram;

(b) whether such a proposal fraught with grave consequences has been thought of under the pressure of motivated propaganda regarding infiltration;

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(c) whether the news of such intention may not foul up our relation with neighbours and may not show us poor light to the international community; and

(d) whether laying of mines particularly in peace time exposing a simple introducer to death will be in consonance with humanitarian approach we adopt or is not with provisions of International law?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF